

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1727 OF 2002

MIDNAPORE PEOPLES' CO-OP. BANK LTD. &ORS

Appellant (s)

VERSUS

CHUNILAL NANDA & ORS.

R espondent(s)

(With office report)

WITH

SLP(C) NO. 13045-13046 of 2003(With office report)

Date: 16/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

(VACATION BENCH)

For Appellant(s)

Mr. Kailash Vasdev, Sr. Adv.

Mr. Parijat Sinha, Adv.

Mr. Snehasish Mukherjee, Adv.

Mr. S.C. Ghosh, Adv.

Mr. Satish Vig,Adv.

For Respondent(s)

Mr. Alok Kumar, Adv.

Mr. Vikas Mahajan, Adv.

Mr. R.C. Kohli,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Kailash Vasdev, learned senior counsel for the appellants started at 12.05 p.m. and

concluded at 12.45 p.m. Thereafter Mr. Alok Kumar, learned counsel f

or the respondents started his

arguments and concluded at 2.35 p.m. Then Mr. Kailash Vasedev, learned senior counsel addressed

the Court in rejoinder for some time.

Hearing concluded.

Judgment reserved.

(Ajay Kr. Jain)
(Anand Singh)

Court Master
Court Master

LIST OF BOOKS :

1. 2004 (7) SCC, 261 (PARA 5)
2. 1996 (4) SCC, 411